

(Office of Registrar Judicial)

PUBLICATION NOTICE

AA No. 4/2025 c/w AA No. 5/2025

Vs.

NATIONAL HIGHWAY AUTHORITY OF INDIA

RANO DEVI & ORS.

Notice to the respondent(s):-

- 3. Lal Dai
- 4. Surinder Singh, Sr. No. 3 & 4 are L/R's of Sant Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 5. Rasila, S/o Durga
- 6. Durga Dass S/o Ram Saran
- Ganesh Singh S/o (Adopted Son of Ram Dai), R/o Village Kundrorian, Tehsil Katra, Distr. Reasi.
- 8. Chunni Lal, S/o Rasila Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 9. Krishan Singh
- 10. Mohan Singh
- 11. Ved Parkash
- 12. Prem Singh, Sr. No. 9 to 12 are Sons of Panna Lal, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 13. Balwan Singh
- 14. Baldev Singh
- Ranju Devi, Sr. No. 13 to 15 are L/R's of Gian Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 17. Chanchla Devi
- 18. Krishna Devi
- 19. Durgi, Sr. No. 17 to 19 are L/R's of Ganga Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 21.Krishan Singh
- 22. Isher Dass, both sons of Chattar Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 24. Gandharb Singh
- 25. Manohar Singh
- 26. Rajinder Singh
- 27. Kamla Devi, Sr. No. 24 to 27 areL/R's of Amar Chand, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 28. Sansar Chand
- 29. Shankar Dass, both sons of Sant Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 30. Mathura, Wd/o Fura, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 33. Ashok Kumar, L/R of Parsu, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 35. Vijay Kumar Dogra
- 36. Yash paul Dogra
- 37. Veena Devi, Sr. NO. 35 to 37 are L/R's of Subash Chander, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 38. Bodh Raj, S/o Santu Thakur, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 39. Kaku
- 40. Sham Qin
- 41. Noor Mohd. Sr. No. 39 to 41 are Sons of Allah Rakha, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 45. Janib Bibi, L/R of Shuker Din R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 50. Mumtaz Bibi
- 53. Mumtaz Bibi, Sr. NO. 50 & 53 are L/R's of Din Mohd. R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 54. Mohd. Yousef

(Respondent No. 54 in AA No. 04/2025)

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- 55. Fatima
- 56. Salima
- 57. Jameela
- 58. Gulan, Sr. No. 54 to 58 LR's of Allah Ditta, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 60. Raj Singh
- 61. Rakesh Singh
- 62. Ranjeet Singh
- 63. Bholi Devi
- 64. Vidya Devi, Sr. No. 60 to 64 are L/R's of Balwan Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- Anju Devi, L/R of Sh. Gian Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 68. Mool Raj
- 69. Ms. Chanchalo Devi
- 70. Krishna Devi, Sr. No. 68 to 70 are L/R's of Sh. Ganga Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 74. Gandarbh
- 75. Manohar Singh
- 76. Rajinder Singh
- 77. Reeta Charak
- 78. Sunita Devi
- 79. Kamla Devi, Sr. No. 74 to 79 are L/R's of Amir Chand, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 80. Ranjeet Singh
- 81. Sukhchain Singh
- 82. Balwant Singh
- 83. Vijay Kumar
- 84. Karnail Singh, Sr. No. 80 to 84 are L/R's of Sh. Sansar Chand, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 85. Uma Devi
- 86. Rajan Devi, L/R's of Sh. Amar Nath R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 88. Raj Singh
- 89. Shanti Devi
- 90. Geeta Devi
- 91. Vijay Devi, Sr. No. 88 to 91 are L/R's of Lal Dai, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 92. Kewal Singh
- 93. Balwan Singh
- 94. Sohan Singh
- 95. Chandan Singh
- 96. Bikram Singh
- 97. Makhan Singh 98. Sudesh Kumari
- 99. Kamlesh Kumari
- 100. Sunita Devi
- 101. Kanta Devi
- 102. Kaushalya Devi
- 103. Nirmala Devi, Sr. No. 92 to 103 all are L/R's of Gandharb Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 104. Lovely Devi, D/o Balwan Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 105. Mool Raj, S/o Ganga Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 106. Radha Swami Satsang Ghar Jammu through Dr. Subhash Chander Sharma, S/o Krishan Lal Sharma (Area Secretary Nowshera Sub-Centre Katra).
- 107. Puran Chand, S/o Des Raj Brahman, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 108. Daulat Ram
- 109. Raj Kumari
- 110. Chanchala Devi
- 111. Sunita Devi
- 112. Satya Devi
- 113. Laxmi Devi

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- 114. Taro Devi, Sr. No. 108 to 114 are L/R's of Nek Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 115. Des Raj, S/o Kirpa Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 116. Tirth Ram
- 117. Kailasha, both Daughters of Mania, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 118. Birbal
- 119. Roop Chand
- 120. Krishan Chand
- 121. Prem Nath
- 122. Vishavnath
- 123. Bodh Raj
- 124. Shanti Devi
- 125. Ranu Devi, Sr. No. 118 to 125 are L/R's of Nathu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 126. Sahil Vaid
- 127. Sheeva Sharma
- 128. Vasuda Sharma
- 129. Suman Vaid (Wd/o Ashok Kumar), Sr.No. 126 to 129 are L/R's of Ashok Kumar R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 130. Varun Vaid
- 131. Karan Vaid
- 132. Parul Vaid
- 133. Seema Vaid (Wd/o Ashok Kumar), Sr. No. 130 to 133 are again L/R's of Ashok Kumar R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 134. Bimla Devi, D/o Isher Dass
- 135. Krishna S/o Mussu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 136. Bodh Raj, S/o Mussu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 137. Ashok Kumar, S/o Sh. Isher Dass R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 138. Ramesh Kumar, S/o Sh. Isher Dass R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 139. Chuni Lal
- 140. Dev Raj
- 141. Satpal
- 142. Yashpal
- 143. Hansraj
- 144. Ramparkash
- 145. Sanjeev Kumar, Sr. NO. 139 to 145 are L/R's of Gauri, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 146. Chandu, S/o Laxman
- 147. Chandu (Adopted Son of Sarwan)
- 148. Ramesh Chander
- 149. Ram Krishan
- 150. Puran Chand
- 151. Ram Pal
- 152. Santosh Kumari
- 153. Kanta Devi
- 154. Ayudhya Devi
- 155. Sushma Devi
- 156. Poonam Sr. No. 148 to 156 are L/R's of Chatru R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 157. Prem Nath S/o Anant Ram
- 158. Happy Sharma
- 159. Neena Kumari
- 160. Shakuntla Devi, Sr. No. 157 to 160 are L/R's of Ram Rattan R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 161. Smt. Renu Sharma
- 162. Pooja Sharma
- 163. Kailash Devi (Wd/o Jagdish) Sr. No. 161 to 163 are L/R's of Jagdish R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 164. Gourav Sharma
- 165. Sourav Sharma
- 166. Arti Sharma

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- 167. Bharti Sharma
- 168. Khema Sharma (Wd/o Tirath Ram) Sr. No. 164 to 168 are L/R's of Tirth Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 169. Ganpati
- 170. Prito Devi
- 171. Rani
- 172. Sheela Devi
- 173. Raj Dai, Sr. No. 169 to 173 are L/R's of Shiv Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 174. Sanjeev Kumar S/o Radha Krishan
- 175. Mohan Lal
- 176. Chanchala Devi
- 177. Bimla Devi
- 178. Shakti Devi
- 179. Laxmi Devi, Sr. No. 174 to 179 are L/R's of Mansa Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 180. Mohan Singh (Adopted son of Bhago) R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 181. Gulabo, S/o Rasila R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 182. Satya Devi, D/o Kastu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 183. Moti Singh, S/o Bhaga R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 184. Maya Devi
- 185. Shakuntla Devi, Both Daughters of Sukh Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 186. Chanchal Singh Adopted son of Kartu R/o Village Kundrorian, Tehsil Katra, Distt.
- 187. Palli Devi, D/o Balwan Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 189. Sanjay Kumar Sharma R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 190. Ved Parkash R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 191. Savitri, L/R of Lt. Ram Rattan R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 192. Gulzar Ahmed R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 193. Mohd. Hussain
- 194. Raju
- 195. Smt. Mukhtyar
- 196. Sonu
- 197. Sukran, Sr. No. 193 to 197 are L/R's of Kaka R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 198. Aniyat R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 199. Abdul Karim R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 200. Baj Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 201. Kastur Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 202. Laxman Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 203. Santokh Singh, Sr. No. 200 to 203 are L/R's of Lt. Shiv Saran R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 204. Anant Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 205. Teja Sr. No. 204-205 are the L/R of Hari Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 206. Gajay Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 207. Sukhdev Singh, S/o Ganga Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
- 208. Deputy Commissioner, Reasi, with the powers of Competent Authority for the Land Acquisition, (CALA), Mini Secretariat, District Administrative Complex, Reasi 182311, UT of J&K.
- 209. Romesh Chander, S/o Nikku Ram, R/o Katra Tehsil Katra District Reasi.
- 210. Baldev Raj, S/o Amar Nath, R/o Katra Tehsil Katra, District Reasi.
- 190. Subash Chander, S/o Pitamber Dass R/o Village Kundrorian, Tehsil Katra, Distt. Reasi. (Respondent No. 190 in AA NO. 5/2025)

Whereas, in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent(s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named

Registrat judicial

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respondents to appear before this court on <u>04.09.2025</u> at 09:30 A.M. or the next working day if <u>04.09.2025</u> is declared holiday, in person or some recognized agent failing which appropriate order will be passed.

Given under my hand and seal of the court this 5th day of Aug., 2025, at Jammu.

Registrar (Judicial)
High Court of take & Ladakh, at
Langna M S. U.

NO:- 2533

Copy of the above forwarded to:

1. Editor, <u>Carly Excelsion</u>, for publishing the notice in the newspaper, Cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official website of the High Court of J&K & Ladakh.

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High Court of Face & Ladakh, at
Jahana M. H. U.